

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:5937
ANSWERED ON:02.05.2013
AUDIT CERTIFICATES
Sayeed Muhammed Hamdulla A. B.

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Audit Certificates which as per MPLADS guidelines are to be issued annually have not been given by the Administration of the Union Territory of Lakshadweep;
- (b) if so, the reasons for not furnishing these certificates; and
- (c) if not, details of all the Audit certificates issued since 2004 till 2013?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): During the 14th Lok Sabha (2004-2005 to 2008-09), funds were released upto the 1st instalment of 2006-07. No Audit Certificate has been furnished by the District Authority of Lakshadweep for the funds released.

As per the present guidelines of Members of Parliament Local Area Development Scheme (MPLADS), Audit Certificate of the immediately concluded financial year has to be (inter alia) provided by the District Authority before the second instalment of MPLADS funds for the year is released. In the 15th Lok Sabha, Audit Certificate for 2009-10 has been furnished by the District Authority of Lakshadweep. On receipt of all required documents and certificates, the 2nd instalment for 2010-11 has been released.